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IN THE HIGH COURT OF DELHI AT NEW DELHI

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W.P.(C) 6569/2023 & CM Appl.36850/2023

ACCIPITER INVESTMENTS AIRCRAFT 2

LIMITED

..... Petitioner

Through: Mr. Ravi Nath, Mr. Ankur M., Mr. Rohan Taneja, Mr. Aditya Kapur, Mr. Mehul Jail and Mr. Ankit Garg, Advs.

versus

UNION OF INDIA & ANR.

..... Respondents

Through: Ms. Anjana Gosain, SPC with Ms. Avshreya Pratap Singh Rudy, G.P. for R-1.

Ms. Pratiksha Mishra, Mr. Shreyas E., Mr. Vishnu Shriram, Mr. Yugam Taneja, Ms. Kaarunya Lakshmi, Ms. Narmata and Mr. Kartik, Advs. for RP.

Mr. Gopal Jain, Sr. Adv. with Mr. Dheeraj Nair, Adv. with Ms. Vishrutyi Sahni, Adv. for proposed impleader(COC)

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W.P.(C) 6626/2023 & CM APPL. 36930/2023

EOS AVIATION 12 (IRELAND) LTD.

..... Petitioner

Through: Mr. Ravi Nath, Adv. with Mr. Ankur, M., Mr. Rohan Taneja, Mr. Aditya Kapur, Mr. Mehul Jain and Mr. Ankit Garg, Advs.

versus

UNION OF INDIA & ANR.

..... Respondents

Through: Mr. Rajesh Gogna, CGSC with Mr. Amit Acharya, G.P., Avshreya Pratap Singh Rudy, G.P. for R-1.

Ms. Pratiksha Mishra, Mr. Shreyas E., Mr. Vishnu Shriram, Mr. Yugam Taneja, Ms. Kaarunya Lakshmi, Ms.



Narmata and Mr. Kartik, Advs. for RP.

Mr. Gopal Jain, Sr. Adv. with Mr. Dheeraj Nair, Adv. with Ms. Vishrutyi Sahni, Adv. for proposed impleader(COC)

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W.P.(C) 7214/2023 & CM APPL. 28114-28115/2023, CM APPL. 36915/2023 and CM APPL. 37054/2023

PEMBROKE AIRCRAFT LEASING 11 LIMITED Petitioner

Through: Mr. Vaijayant Paliwal, Ms. Medha Sachdev, Ms. Riya Basu, Ms. Meghna Rajadhyaksha, Mr. Rishabh Jaisani, Mr. Harit Lakhani, Mr. Ajay Kumar and Ms. Snigdha, Advs.

versus

DIRECTORATE GENERAL OF CIVIL AVIATION
& ORS.

..... Respondents

Through: Ms. Anjana Gosain, SPC with Ms. Avshreya Pratap Singh Rudy, G.P. for R-1.

Ms. Pratiksha Mishra, Mr. Shreyas E., Mr. Vishnu Shriram, Mr. Yugam Taneja, Ms. Kaarunya Lakshmi, Ms. Narmata and Mr. Kartik, Advs. for RP.

Mr. Gopal Jain, Sr. Adv. with Mr. Dheeraj Nair, Adv. with Ms. Vishrutyi Sahni, Adv. for proposed impleader(COC)

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W.P.(C) 7369/2023 & CM APPL. 38321/2023 and CM APPL. 36931/2023

SMBC AVIATION CAPITAL LIMITED AND ORS..... Petitioners

Through: Ms. Marylou Bilawala, Adv. with Mr. Pranaya Goyal, Mr. Dhruv Khanna, Ms. Sharleen Lobo, Mr. Chiranjivi Sharma, Ms. Priya Desai, Mr.



Apoorva Kaushik, Ms. Neetika Sharma, Mr. Girish Shankar, Mr. Vasu Gupta, and Ms. Saakshi Malpekar, Advs.

versus

UNION OF INDIA AND ORS

..... Respondents

Through: Mr. Rajesh Gogna, CGSC with Ms. Avshreya Pratap Singh Rudy, G.P. for R-1 &2.

Ms. Anjana Gosain, SPC with Ms. Nipun Sharma and Ms. Hetika Arora, Advs. for R-3.

Ms. Pratiksha Mishra, Mr. Shreyas E., Mr. Vishnu Shriram, Mr. Yugam Taneja, Ms. Kaarunya Lakshmi, Ms. Narmata and Mr. Kartik, Advs. for RP.

Ms. Ragini Sharma and Ms. Kushagra Kaul, Advs. for R-4 & 8.

Ms. Milanka Chaudhury, Ms. Ashly Cherian, Ms. Harshita Agarwal, Advs. for R-7.

Mr. Gopal Jain, Sr. Adv. with Mr. Dheeraj Nair, Adv. with Ms. Vishrutyi Sahni, Adv. for proposed impleader(COC)

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+ **W.P.(C) 7663/2023 & CM APPL. 36929/2023**

DAE SY 22 13 IRELAND DESIGNATED ACTIVITY
COMPANY

..... Petitioner

Through: Mr. Nimish Vakil, Mr. Pai Amit, Ms. Bhavana Buhoon and Mr. Abhiyudaya Vats, Advs.

versus

UNION OF INDIA AND ORS

..... Respondents

Through: Mr. Rajesh Gogna, CGSC with Ms. Avshreya Pratap Singh Rudy, G.P. for R-1 &2.



Ms. Pratiksha Mishra, Mr. Shreyas E., Mr. Vishnu Shriram, Mr. Yugam Taneja, Ms. Kaarunya Lakshmi, Ms. Narmata and Mr. Kartik, Advs. for RP.

Mr. Gopal Jain, Sr. Adv. with Mr. Dheeraj Nair, Adv. with Ms. Vishrutyi Sahni, Adv. for proposed impleader(COC)

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W.P.(C) 7773/2023 CM APPL. 36891/2023

SFV AIRCRAFT HOLDINGS IRE 9 DAC LIMITED Petitioner

Through: Ms. Marylou Bilawala, Adv. with Mr. Pranaya Goyal, Mr. Dhruv Khanna, Ms. Sharleen Lobo, Mr. Chiranjivi Sharma, Ms. Priya Desai, Mr. Apoorva Kaushik, Ms. Neetika Sharma, Mr. Girish Shankar, Mr. Vasu Gupta, and Ms. Saakshi Malpekar, Advs.

versus

UNION OF INDIA THROUGH THE MINISTRY OF CIVIL AVIATION & ORS.

..... Respondents

Through: Ms. Anjana Gosain, SPC with Ms. Avshreya Rudy, Ms. Nippun Sharma, Ms. Hetika Vadhera, Adv. for R-1.
Ms. Pratiksha Mishra, Mr. Shreyas E., Mr. Vishnu Shriram, Mr. Yugam Taneja, Ms. Kaarunya Lakshmi, Ms. Narmata and Mr. Kartik, Advs. for RP.
Ms. Ragini Sharma and Ms. Kushagra Kaul, Advs. for R-4.
Mr. Gopal Jain, Sr. Adv. with Mr. Dheeraj Nair, Adv. with Ms. Vishrutyi Sahni, Adv. for proposed impleader(COC)



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W.P.(C) 7774/2023 & CM APPL. 36909/2023

ACG AIRCRAFT LEASING IRELAND LIMITED Petitioners

Through: Mr. Nitin Sarin, Adv. with Mr. Mukul Katyal, Adv.

versus

UNION OF INDIA & ORS.

..... Respondents

Through: Mr. Apoorv Kurup, Ms. Avshreya Pratap Singh Rudy, G.P., Mr. Akhil Hasija, Ms. Gauri Goburdhun and Mr. Ojaswa Pathak, Advs. for R- 1 and 2. Ms. Pratiksha Mishra, Mr. Shreyas E., Mr. Vishnu Shriram, Mr. Yugam Taneja, Ms. Kaarunya Lakshmi, Ms. Narmata and Mr. Kartik, Advs. for RP.

Mr. Gopal Jain, Sr. Adv. with Mr. Dheeraj Nair, Adv. with Ms. Vishrutyi Sahni, Adv. for proposed impleader(COC)

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W.P.(C) 8088/2023 & CM APPL. 36928/2023

GY AVIATION LEASE 1722 CO LIMITED & ORS.

..... Petitioners

Through: Ms. Marylou Bilawala, Adv. with Mr. Pranaya Goyal, Mr. Dhruv Khanna, Ms. Sharleen Lobo, Mr. Chiranjivi Sharma, Ms. Priya Desai, Mr. Apoorva Kaushik, Ms. Neetika Sharma, Mr. Girish Shankar, Mr. Vasu Gupta, and Ms. Saakshi Malpekar, Advs.

versus

UNION OF INDIA THROUGH THE MINISTRY OF CIVIL AVIATION & ORS.

..... Respondents

Through: Mr. Apoorv Kurup, Ms. Avshreya Pratap Singh Rudy, G.P., Mr. Akhil Hasija, Ms. Gauri Goburdhun and Mr.



Ojaswa Pathak, Advs. for R- 1 and 2.
Mr. Digvijay Rai and Mr. Archit Mishra, Advocates for R-3.
Ms. Pratiksha Mishra, Mr. Shreyas E., Mr. Vishnu Shriram, Mr. Yugam Taneja, Ms. Kaarunya Lakshmi, Ms. Narmata and Mr. Kartik, Advs. for RP.
Ms. Milanka Chaudhury, Ms. Ashly Cherian, Ms. Harshita Agarwal, Advs. for R-5.
Ms. Ragini Sharma and Ms. Kushagra Kaul, Advs. for R-6.
Mr. Gopal Jain, Sr. Adv. with Mr. Dheeraj Nair, Adv. with Ms. Vishrutyi Sahni, Adv. for proposed impleader(COC)

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W.P.(C) 9432/2023

BOC AVIATION (IRELAND) LIMITED

..... Petitioner

Through: Mr. Satvik Varma, Sr. Advocate with Mr. Ajay Kumar, Mr. Soumil Gousalves, Mr. Hetram Bishnoi, Ms. Anchal Nanda, Mr. Gazal Ghai & Ms. Rudrakshi Deo, Advocates.

versus

**DIRECTORATE GENERAL OF CIVIL AVIATION
AND ORS**

..... Respondents

Through: Ms. Anjana Gosain, SPC with Ms. Avshreya Pratap Singh Rudy, GP, Ms. Nippun Sharma & Ms. Hetika Vadhera, Advocates for R-1.
Ms. Pratiksha Mishra, Mr. Shreyas E., Mr. Vishnu Shriram, Mr. Yugam Taneja, Ms. Kaarunya Lakshmi, Ms. Narmata and Mr. Kartik, Advs. for RP.



Mr. Gopal Jain, Sr. Adv. with Mr.
Dheeraj Nair, Adv. with Ms.
Vishrutyi Sahni, Adv. for proposed
impleader(COC)

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W.P.(C) 9594/2023 & CM APPL. 39368/2023

JACKSON SQUARE AVIATION IRELAND
LIMITED

..... Petitioner

Through: Mr. Jayant Mehta, Sr. Adv. with Mr.
Vaijyant Paliwal, Ms. Medha
Sachdev, Ms. Riya Basu, Ms.
Meghna, Mr. Rishabh Jaisani and Mr.
Harit Lakhani, Advs.

versus

DIRECTORATE GENERAL OF CIVIL AVIATION
AND ORS.

..... Respondents

Through: Mr. Apoorv Kurup, Ms. Avshreya
Pratap Singh Rudy, G.P., Mr. Akhil
Hasija, Ms. Gauri Goburdhun and Mr.
Ojaswa Pathak, Advs. for R- 1.
Ms. Pratiksha Mishra, Mr. Shreyas E.,
Mr. Vishnu Shriram, Mr. Yugam
Taneja, Ms. Kaarunya Lakshmi, Ms.
Narmata and Mr. Kartik, Advs. for
RP.
Mr. Gopal Jain, Sr. Adv. with Mr.
Dheeraj Nair, Adv. with Ms.
Vishrutyi Sahni, Adv. for proposed
impleader(COC)

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W.P.(C) 9900/2023

SKY HIGH XCV LEASING COMPANY LIMITED
& ANR.

..... Petitioners

Through: Ms. Marylou Bilawala, Adv. with Mr.
Pranaya Goyal, Mr. Dhruv Khanna,
Ms. Sharleen Lobo, Mr. Chiranjivi
Sharma, Ms. Priya Desai, Mr.
Apoorva Kaushik, Ms. Neetika



Sharma, Mr. Girish Shankar, Mr. Vasu Gupta, and Ms. Saakshi Malpekar, Advs.

versus

UNION OF INDIA THROUGH THE MINISTRY OF CIVIL AVIATION & ORS.

..... Respondents

Through: Ms. Anjana Gosain, SPC with Ms. Avshreya Rudy, Ms. Nippun Sharma and Ms. Hetika Vadhera, Advs. for R-1.

Ms. Pratiksha Mishra, Mr. Shreyas E., Mr. Vishnu Shriram, Mr. Yugam Taneja, Ms. Kaarunya Lakshmi, Ms. Narmata and Mr. Kartik, Advs. for RP.

Ms. Milanka Chaudhury, Ms. Ashly Cherian, Ms. Harshita Agarwal, Advs. for R-5.

Ms. Ragini Sharma and Ms. Kushagra Kaul, Advs. for R-6.

Mr. Gopal Jain, Sr. Adv. with Mr. Dheeraj Nair, Adv. with Ms. Vishrutyi Sahni, Adv. for proposed impleader(COC)

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W.P.(C) 9901/2023

STAR RISING AVIATION 13 LIMITED

..... Petitioner

Through: Ms. Marylou Bilawala, Adv. with Mr. Pranaya Goyal, Mr. Dhruv Khanna, Ms. Sharleen Lobo, Mr. Chiranjivi Sharma, Ms. Priya Desai, Mr. Apoorva Kaushik, Ms. Neetika Sharma, Mr. Girish Shankar, Mr. Vasu Gupta, and Ms. Saakshi Malpekar, Advs.

versus



UNION OF INDIA THROUGH THE MINISTRY OF CIVIL
AVIATION & ORS.

..... Respondents

Through: Mr. Apoorv Kurup, Ms. Avshreya
Pratap Singh Rudy, G.P., Mr. Akhil
Hasija, Ms. Gauri Goburdhun and Mr.
Ojaswa Pathak, Advs. for R- 1 & 2.
Ms. Pratiksha Mishra, Mr. Shreyas E.,
Mr. Vishnu Shriram, Mr. Yugam
Taneja, Ms. Kaarunya Lakshmi, Ms.
Narmata and Mr. Kartik, Advs. for
RP.
Mr. Gopal Jain, Sr. Adv. with Mr.
Dheeraj Nair, Adv. with Ms.
Vishrutyi Sahni, Adv. for proposed
impleader(COC)

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W.P.(C) 10327/2023 & CM Appl.39992/2023

BLUESKY 31 LEASING COMPANY LIMITED Petitioner

Through: Mr. Ameya Gokhale, Adv. with Ms.
Meghna R., Mr. Vaijayant Paliwal,
Ms. Medha Sachdev, Mr. Rishabh
Jaisani, Ms. Mehak Nayak and Mr.
Harit Lakhani, Advs.

versus

DIRECTORATE GENERAL OF CIVIL AVIATION & ORS.

..... Respondents

Through: Ms. Anjana Gosain, SPC with Ms.
Avshreya Rudy, Mr. Nippun
Sharma and Ms. Hetika Vadhera,
Advs. for R-1/DGCA.
Ms. Pratiksha Mishra, adv. with, Mr.
Shreyas Edupuganti, Mr. Vishnu
Shriram, Ms. Kaarunya Lakshmi and
Mr. Yugam Taneja, Advs. for RP.
Mr. Gopal Jain, Sr. Adv. with Mr.
Dheeraj Nair, Adv. with Ms.



Vishrutyi Sahni, Adv. for proposed impleader(COC)

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W.P.(C) 10386/2023 & CM Appl.40199/2023

BLUESKY 19 LEASING COMPANY LIMITED Petitioner

Through: Mr. Ameya Gokhale, Adv. with Ms. Meghna R., Mr. Vaijayant Paliwal, Ms. Medha Sachdev, Mr. Rishabh Jaisani, Ms. Mehak Nayak and Mr. Harit Lakhani, Advs.

versus

DIRECTORATE GENERAL OF CIVIL AVIATION & ORS.

..... Respondents

Through: Ms. Anjana Gosain, SPC with Ms. Avshreya Rudy, Mr. Nippun Sharma and Ms. Hetika Vadhera, Advs. for R-1/DGCA.
Ms. Pratiksha Mishra, adv. with Mr. Shreyas Edupuganti, Mr. Vishnu Shriram, Ms. Kaarunya Lakshmi and Mr. Yugam Taneja, Advs. for RP.
Mr. Gopal Jain, Sr. Adv. with Mr. Dheeraj Nair, Adv. with Ms. Vishrutyi Sahni, Adv. for proposed impleader(COC)

CORAM:

HON'BLE MS. JUSTICE TARA VITASTA GANJU

ORDER

23.08.2023

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[Physical Hearing/Hybrid Hearing (as per request)]

1. List these matters for arguments of the remaining Petitioners on 24.08.2023 at 12:00 PM.

TARA VITASTA GANJU, J

AUGUST 23, 2023/SA